

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 18 of 2012 &
IA No. 61 / 2012**

Dated: 29th February, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Central Power Distribution Co. of A.P. ... Appellant (s)

Versus

Bollineni Castings Ltd. & Ors. ... Respondent (s)

**Counsel for the Appellant (s) : Mr. A. Mariarputham, Sr. Adv.
Mr. A. Subbao Rao
Mr. A.T. Rao**

**Counsel for the Respondent (s) : Mr. Challa Guna Ranjan
& Mr. Mullapudi Rambabu R-7 – R-9.
Mr. K.V. Balakrishan for APERC
Mr. Gopal Choudhary for R2 & R-4.**

Ms. Swapna Seshadri for R-5.

ORDER

Post the matter on 1st March, 2012 at 2.30 p.m.

**(Justice P.S. Datta)
Judicial Member**

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**(Rakesh Nath)
Technical Member**